GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA UNSTARRED QUESTION NO. 4315

ANSWERED ON 22.03.2021

FUNDS FOR PROTECTION OF UNPROTECTED HERITAGE STRUCTURES

4315. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister of CULTURE be pleased to state:-

- (a) the details of unprotected heritage monuments/sites in various parts of the country, State/UT-wise;
- (b) whether the Government provides funds for maintenance of unprotected heritage structures/ monuments in the country;
- (c) if so, the details thereof during each of the last three years and the current year, State/UT-wise including Uttar Pradesh and if not, the reasons therefor;
- (d) whether the Government has received any proposal from Uttar Pradesh regarding allocation of funds for protection of heritage structures; and
- (e) if so, the details thereof and the action taken thereon?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE & TOURISM

(SHRI PRAHLAD SINGH PATEL)

- (a), (b) and Archaeological Survey of India (ASI) looks after 3693 centrally protected
- (c) monuments/sites notified under Ancient Monuments and Archaeological Sites and Remains Act, 1958 all over the country.

Budget allocated to ASI provides for conservation and preservation of centrally protected monuments/sites. However there is also some provision of funds for unprotected heritage structures/ monuments under sub HoA 22.01.27 - Minor Works (Restoration of Unprotected Monuments) allocated by Ministry of Culture. Details of allocation and expenditure during last two years and current year is as under (amount is in lakhs):

Year	Allocation	Expenditure	
	Rs.	Rs.	
2018-19	150.00	99.00	
2019-20	30.00	15.43	
2020-21	70.00	30.00	

(d)&(e) Yes sir. A proposal for allocation of funds for conservation and development of selected Centrally Protected Monuments/Sites and museums has been received from Govt. of Uttar Pradesh and is being considered.
